

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.1808/2020

KALYANI TRANSCO

Appellant(s)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

Respondent(s)

Date : 23-11-2021 This appeal was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s)

Ms. Charu Ambwani, AOR

For Respondent(s)

M/s.Cyril Amarchand Mangaldas Aor, AOR

Mr. S. S. Shroff, AOR

Mr. Harish Salve, Sr. Adv. (Orally mentioned by)
Mr. Manmeet Singh, Adv.
Ms. Nishtha Chaturvedi, Adv.
Mr. Krishna Kumar Singh, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. B. Krishna Prasad, AOR

Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being orally mentioned by Mr. Harish Salve, learned Senior counsel appearing for Respondent No.2 seeking urgent listing of the matter, the Registry is directed to list the matter in the week of January, 2022 before an appropriate Bench.

Signature Not Verified
Digitally signed by
Vishal Anand
Date: 2021.11.23
16:37:35 IST
Reason: 

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(R.S. NARAYANAN)
COURT MASTER (NSH)